GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1295 ANSWERED ON:17.08.2012 BIDAR AIRPORT Ananth Kumar Shri

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Union Government has received any proposal from the Government of Karnataka seeking permission for opening the Bidar Airport in Karnataka for civil flight operations;
- (b) if so, the details thereof;
- (c) whether the Ministry of Defence had given in-principle approval for commencement of civil flight operations from the Bidar Airport in 2006:
- (d) if so, the details thereof and the response of the Union Government in this regard; and
- (e) the reasons, if any for the Government to reject the proposal or keep the proposal pending?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a) & (b): Yes, Madam. A proposal regarding setting up of civil enclave at Bidar airport was received from Govt. of Karnataka (GoK).
- (c): Yes, Madam. Ministry of Defence accorded `in-principle` approval to commence civil flight operations from Bidar Air Force Station.
- (d) & (e): The proposal of GoK was considered by the Government in consulation with M/s GMR Hyderabad International Airport Limited (GHIAL) who had been tasked to construct, operate and manage the Greenfield Airport at Shamshabad. M/s GHIAL expressed reservation on the operationalisation of Bidar Airport for civil operations, on the ground that the proposed civil enclave at Bidar is within the aerial distance of 150 Kms of the Greenfield Airport at Shamshabad and as per the provisions of Concession Agreement signed by Government of India (GoI) with M/s GHIAL, no new or existing airport, within an aerial distance of 150 Kms of the Greenfield Airport shall be permitted by GoI to be developed as or improved or upgraded into an international/domestic airport before the twenty-fifth anniversary of the Airport Opening Date. The Greenfield Airport at Shamshabad became operational on 24.03.2008.